

1	2	3
N.F. Railway	Malda Court-Shinghaba	Work in Progress
Southern Railway	Trivandrum-Nagercoil	Work in Progress
S.C. Railway	Dabolim-Vascodagama	Restored
S.E. Railway	West Central Bay	Restored
Western Railway	Ivanpur-Navlakhi	Restored
Western Railway	Ivanpur-Dahimsara	Restored
Western Railway	Gandhidham-Old Kandla Port	Restored

Allotment of Surplus Land to Women

915. SHRI K.S. RAO : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have taken a decision in the year 1985 to allotting 40 percent of surplus land to women;

(b) if so, the reasons for failure on the part of State Governments to allot ceiling surplus land, bhoodan land, Government wasteland to women;

(c) steps taken/being taken to implement the above decision;

(d) whether the Government propose to bring a law incorporating the above decision; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir.

(b) and (c) However, the Revenue Ministers' Conference held in 1988 decided for allotment of 40 per cent of ceiling surplus land to women which has been reiterated at various fora including the subsequent Revenue Ministers' Conference held in 1992, 1995 and 1997 organised by the Government of India. The last

such Revenue Ministers' Conference was held on 17th September, 1998 which *inter-alia* had recommended that it should be ensured that out of the total beneficiaries at least 40 per cent should be exclusively women and in rest of the cases, the allotment may be jointly in the names of the husband and wife.

The recommendations of the above said Conferences have been forwarded to the respective State Governments for taking appropriate action. But responses from the State Governments have not so far been received.

(d) and (e) No such decision has been taken by the Government in the matter.

Urban Housing and Employment in the Country

916. SHRI MOINUL HASSAN AHAMED : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the steps taken by the Government to improve urban housing and employment in the country during Seventh Plan and Eighth Plan period, State-wise; and

(b) the targets fixed for Ninth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) In so far as Urban Housing is concerned it is stated that Housing being a State

subject, it is for the State Government to formulate and implement various social housing schemes in accordance with plan priorities and local requirements for which they can seek loan assistance from HUDCO.

In order to enable HUDCO to provide financial assistance for housing schemes, Government has provided equity support to the extent of Rs. 228 crores during 7th and 8th Plans. In addition, exemption from income tax was available to HUDCO upto 1989-90 and exemption from payment of dividend was available upto 1991-92.

HUDCO has set a loan sanction target of Rs. 8461 crores for Housing during 9th Plan. Out of which Rs. 4630 crores has been earmarked for EWS & LIG.

In so far as Urban Employment is concerned, it is stated that this Ministry has been implementing Nehru Rozgar Yojana (NRY) since October, 1989 with the objective of providing opportunities to unemployed and under-employed urban poor living below poverty line,

during the 7th Plan and 8th Plan Period. The State-wise achievements under the scheme is enclosed as statement-I.

Also recognising the seriousness and complexity of urban poverty problems, the Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP) was launched in the country in November, 1995 and the scheme was in operation till 30th November, 1997. Cumulative achievement, State-wise, under the programme is enclosed as Statement-II.

At present the Ministry has been implementing the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) with effect from 1.12.97, after merger of all the three previous programmes, viz. Nehru Rozgar Yojana, Urban Basic Services for the Poor and Prime Minister's Integrated Urban Poverty Eradication Programme. It is proposed to continue SJSRY during the 9th Plan. The matter pertaining to the fixation of targets under SJSRY has been left to be decided by the State Governments in conformity with the guidelines of the scheme.

Statement I

Physical Achievements under Nehru Rozgar Yojana (NRY) during VIIIth and VIIIth Five Years Plans

Sl. No.	Name of States/UTs	No. of beneficiaries assisted under SUME	No. of Mandays created under SUWE (In lakhs)	No. of Dwelling units upgraded under SHASU
1	2	3	4	5
1.	Andhra Pradesh	158658	32.87	150302
2.	Arunachal Pradesh	853	2.20	—
3.	Assam	9970	8.10	12749
4.	Bihar	22192	41.16	22703
5.	Goa	1473	1.90	—
6.	Gujarat	16958	13.26	508
7.	Haryana	18314	5.22	3560

1	2	3	4	5
8.	Himachal Pradesh	3660	1.95	637
9.	Jammu & Kashmir	6161	2.79	3235
10.	Karnataka	48588	35.76	8277
11.	Kerala	27693	10.52	77842
12.	Madhya Pradesh	131885	35.40	3
13.	Maharashtra	87876	50.20	6200
14.	Manipur	5186	2.31	585
15.	Meghalaya	1961	0.77	203
16.	Mizoram	780	1.30	3900
17.	Nagaland	—	—	—
18.	Orissa	28717	17.00	13178
19.	Punjab	23857	6.72	11171
20.	Rajasthan	57624	21.32	—
21.	Sikkim	1359	2.01	—
22.	Tamil Nadu	109665	31.11	95428
23.	Tripura	2251	2.18	2730
24.	Uttar Pradesh	209265	118.08	29575
25.	West Bengal	44153	26.94	34900

1	2	3	4	5
26.	A & N Islands	627	0.23	—
27.	Chandigarh	368	0.57	—
28.	D & N Haveli	210	0.12	45
29.	Daman & Diu	517	3.74	—
30.	Delhi	2122	NA	NA
31.	Pondicherry	2592	0.51	—
Total		1025535	476.24	477731

Statement-II*Physical Achievements under PMIUPEP upto 30.11.1997*

Sl. No.	Name of State/ UT	Townwise Project Reports prepared (No. of towns)	Household Survey conducted (No. of towns)	No. of applications under Self Employment Component		No. of applications under Shelter Upgradation Component		No. of beneficiaries given training for setting up Micro-Enterprises
				Forwarded to Banks/ Fis	Approved	Forwarded to Banks/ HUDCO	Approved	
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	34	34	9651	1368	3286	152	1121
2.	Arunachal Pradesh	—	—	—	—	—	—	—
3.	Assam	—	—	—	—	—	—	—
4.	Bihar	24	—	—	—	—	—	—
5.	Goa	1	1	275	84	—	—	38
6.	Gujarat	—	27	—	—	—	—	—

1	2	3	4	5	6	7	8	9
7.	Haryana	8	8	—	—	1090	1090	—
8.	Himachal Pradesh	7	7	—	—	—	—	—
9.	Jammu & Kashmir	—	—	—	—	390	390	50
10.	Karnataka	17	16	216	—	390	390	—
11.	Kerala	9	9	2951	907	1650	1650	1113
12.	Madhya Pradesh	26	26	9510	4155	1219	297	3618
13.	Maharashtra	28	28	3834	415	625	625	—
14.	Manipur	—	—	—	—	—	—	—
15.	Meghalaya	3	3	—	—	—	—	—
16.	Mizoram	2	2	—	—	—	—	100
17.	Nagaland	—	—	—	—	—	—	—
18.	Orissa	10	10	1169	466	—	—	273
19.	Punjab	5	18	1855	481	899	91	208
20.	Rajasthan	20	20	7228	1304	4100	3343	1172
21.	Tamil Nadu	41	41	6437	1144	1769	—	1599
22.	Sikkim	—	—	—	—	—	—	225
23.	Tripura	—	—	253	253	139	139	—

1	2	3	4	5	6	7	8	9
24.	Uttar Pradesh	53	50	5134	1142	8469	8469	444
25.	West Bengal	15	16	2470	625	1318	1183	1402
26.	A & N Islands	—	—	—	—	—	—	—
27.	Pondicherry	—	1	113	39	145	25	—
Total		303	317	51251	12383	25635	17844	ERR

Computerisation

917. SHRI S. AJAYA KUMAR : Will the Minister of RAILWAYS be pleased to state:

(a) the total amount spent on computerisation Projects alongwith the name of projects implemented during the last three years, State/Zone-wise particularly in Kerala; and

(b) the details of the new projects the Government plans to undertake as part of computerisation venture?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Railways being a Central subject the budgetary provision for all projects including computerisation is made railway zone-wise. Similarly amount spent on various projects is also maintained zone-wise. The amount spent on computerisation of major railway projects during the last three years, i.e. 1995-96, 1996-97 and 1997-98 is as follows :—

Name of Project	Amount Spent (In lakhs of Rs.)
Freight Operation Information System (FOIS)	5,426
Networking of Passenger Reservation System (PRS)	14.17
Management Information System (MIS)	Sanctioned in the Current financial year

All the above mentioned projects are for all Indian Railways and for the present the Freight Operation Information System (FOIS) is to be implemented on Northern Railway in the first phase. The above mentioned amount on FOIS has been spent. Once it is successfully implemented on the Northern Railway the project will be extended to the all Indian Railways.

This would be presented to the Parliament as part of the Railway Budget 1999-2000.

[Translation]

Unauthorised Occupation of Seats

918. SHRI ANUPLAL YADAV : Will the Minister of RAILWAYS be pleased to state:

(a) whether the unauthorised passengers cause a lot of trouble to the bonafide ticket holders in the Reserved Compartments particularly in the East bound trains;

(b) if so, the reasons therefor alongwith the number of passengers prosecuted during the last one year;

(c) whether the Government propose to amend the present rules or enhance the fine charges to punish unauthorised passengers travelling in the Reserved Compartments;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF